## CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

C.P. NO. 31/1998 in O.A. NO. 1623/1996



New Delhi this the 18th day of March, 1998

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN HON'BLE SHRI R. K. AHOOJA, MEMBER (A)

Omprakash S/O Ganpat Singh, R/O House No. 1/1965, Gali No.22, Mandoli Road, Ramnagar, Shahdara, Delhi-110032.

... Applicant

( By Shri B. S. Mainee, Advocate )

## -Versus-

- Shri S. P. Mehta, General Manager, Nortyhern Railway, Baroda House, New Delhi.
- Shri K. K. Choudhary,
  Divisional Railway Manager,
  Northern Railway,
  State Entry Road,
  New Delhi.

... Respondents

( By Shri P. S. Mahendru, Advocate )

## ORDER (ORAL)

Shri Justice K. M. Agarwal -

The learned counsel for respondents submitted before us reply to the contempt petition and also supplied a cheque No. 729023 dated 17.3.1998 drawn in favour of Shri Omprakash on Reserve Bank of India, New Delhi, to the learned counsel for applicant in satisfaction of his claim.

2. In view of the aforesaid fact, we are of the view that this application for contempt has become for infructuous. Accordingly, it is hereby dismissed with

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(3)

liberty to the applicant to approach the Tribunal again if he feels that there is no full compliance with the order of the Tribunal.

For

( K. M. Agarwal ) Chairman

(R. K. Ahooja) Member (A)

/as/